NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI **DAILY CAUSE LIST DATED 29.07.2022 (FRIDAY) COURT - III (VIRTUAL MODE)** 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

| For Orde S. No. | Case No. | Name of the parties | Counsel for | Counsel for |
|--------------------|--|--|--------------------|----------------------------------|
| S. 110. | Case 110. | Traine of the parties | Appellants | Respondents |
| 1. | Comp. App. (AT) (Ins) No. 790 of 2021 & I.A. No. 2100 of 2021 | Pradeep Kumar Agarwal & Ors. Vs. Ghankun Steels Pvt. Ltd. | Gaurav Gupta | Joy Saha |
| 2. | Comp. App. (AT) No. 114 of 2021 | Gautam Khaitan Vs. Deputy Commissioner of Income Tax & Ors. | Aditya Ghadge | Parth Semwal Vipul Agarwal-R1 |
| 3. | Comp. App. (AT) No. 07 of 2022 & I.A. No. 1365 of 2022 | NCSC Healthcare Pvt. Ltd. & Ors. Vs. The Registrar of Companies & Anr. | Santosh Pandey | |
| or Admi | ission (Fresh Cases) | | | |
| 4. | Comp. App. (AT) No. 118 of 2022 | Rajan Goel & Ors. Vs. Chaman Products Pvt. Ltd. & Ors. | Pramod B. Agarwala | |
| 5. | Contempt Case | Pradeep Kumar Aggarwal | Vijay Nair | |

| 4. | Comp. App. (AT) | Rajan Goel & Ors. | Pramod B. Agarwala | |
|----|-----------------|------------------------------------|--------------------|--|
| | No. 118 of 2022 | Vs. | | |
| | | Chaman Products Pvt. Ltd. & Ors. | | |
| | | | | |
| 5. | Contempt Case | Pradeep Kumar Aggarwal | Vijay Nair | |
| | (AT) No. 15 of | Vs. | | |
| | 2022 in Comp. | Spark Engineering Pvt. Ltd. & Ors. | | |
| | App. (AT) No. | | | |
| | 66 of 2022 | | | |
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For Admission (After Notice)

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| | 6. | Comp. App. (AT) | Neha Khanna & Anr. | Akshat Bajpai | Nikhil Verma |
| | | (Ins) No. 762 of | Vs. | | S. Rishabh Jain |
| | | 2021 | Tybros Infratech Pvt. Ltd. | | |
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For Hearing

| 7. | Comp. App. (AT) | TrafiguraindiaPvt Ltd. | Dheeraj Nair | Anshula Grover |
|----|------------------|------------------------|--------------|----------------|
| | (Ins) No. 742 of | Vs. | | Vikas Mehta |
| | 2020 | TDT Copper Ltd. | | |
| | (PH) | | | |

| 8. | Comp. App. (AT) (Ins) No. 1130 of 2020 (PH) | Kotak Mahindra Bank Ltd. Vs. Liquidator (P.S. Ajit Singh and Co. Automotives Pvt. Ltd.) | Rajiv R. Raj | Vishakha Gupta GS Pandey Rohit Sehgal |
|-----|---|---|--------------------|--|
| 9. | Comp. App. (AT) (Ins) No. 109 of 2021 & I.A. No. 2029 of 2021 & I.A. No 2446 of 2021 | Sushil Kaudinya Vs. Construmart online Pvt. Ltd. & Anr. | Ankur Singhal | Abhijeet Sinha-R1 Vishal Ganda Anand S. Sengar-RP Rahul Jain-IRP Abhishek Anand |
| 10. | (PH) Comp. App. (AT) (Ins) No. 636 of 2021 (PH) | With Tarun Dutt Vs. Maxworth Infrastructure Pvt. Ltd. & Ors. | Anuj Singh | Vishal Ganda Gaurav Singh |
| 11. | Comp. App. (AT) (Ins) No. 639 of 2021 (PH) | With Manish Tushir Vs. Maxworth Infrastructure Pvt. Ltd. & Ors. | Anuj Singh | Vishal Ganda Gaurav Singh |
| 12. | Comp. App. (AT) (Ins) No. 586 of 2021 (PH) | Rahul Khilnaani & Anr. Vs. Atul Kumar Jain & Ors. | Anubhav Gupta | Ashish Makhija Pratik Malik-R1 Ekta Choudhary-R3 |
| 13. | Comp. App. (AT) (Ins) No. 490 of 2021 & I.A. No. 329 of 2022 (PH) | Anish Agarwal Vs. Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd.& Ors. With | Ranjan Kumar | Sanjay Kr. Singh-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor |
| 14. | Comp. App. (AT) (Ins) No. 491 of 2021 (PH) | Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd. Vs. Anish Agarwal | Sanjay Kumar Singh | Ranjan Kumar-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor |
| 15. | Comp. App. (AT) No. 139 of 2020 | Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors. | Sonal Anand | N. P. Singh |
| 16. | Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020 & I.A. No 1121 of 2021 | Grasim Industries Ltd. Vs. Competition Commission of India & Anr. With | Nisha Kaur Uberoi | Bulbuli Richong-R1 M. M. Sharma-R2 |

| 17. | Competition App. (AT) No. 11 of 2020 | Textile Consumers Foundation Vs. Competition Commission of India & Anr. | M M Sharma | Samar Bansal-R1 Nisha Kaur Uberoi- R2 |
|-----|--|---|-------------------|--|
| 18. | Competition App. (AT) No. 14 of 2021 | Grasim Industries Ltd. Vs. Competition Commission of India & Ors. | Nisha Kaur Uberoi | Shama Nargis Samar Bansal Manu Chaturvedi-R1 Gaurav Mitra Ishan Roy-R3 |

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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By order of Hon'ble Chairperson
1. Notice Board -sd/-

2. Website: www.nclat.nic.in Registrar